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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1346/2015, CM APPL. 35024/2016, CM APPL. 640/2017, CM APPL. 4383/2017, CM APPL. 4384/2017, CM APPL. 8565/2017, CM APPL. 18856/2017, CM APPL. 26231/2017, CM APPL. 26232/2017, CM APPL. 26233/2017, CM APPL. 36912/2017, CM APPL. 40871/2017, CM APPL. 51694/2019 & CM APPL. 50460/2023

COURT ON ITS OWN MOTION (AIR POLLUTION
IN DELHI)

..... Petitioner

Through: Mr. Kailash Vasdev, Senior Advocate
with Ms. Shagun Sabharwal, Mr.
Umrao Rawat and Ms. Aastha
Bharadwaj, Advocates for *Amicus
Curiae*

versus

UNION OF INDIA & ORS

..... Respondent

Through: Mr. Vivek Goyal, CGSC with Mr.
Gokul Sharma, Advocate for UOI
Mr. Ajay Dignpaul, CGSC with Mr.
Kamal Dignpaul and Ms. Ishita Pathak,
Advocates
Mr. Puneet Taneja, Mr. Manmohan
Singh Narula and Mr. Amit Yadav,
Advocates for NTPC
Ms. Mehak Nakra, ASC(C), GNCTD
with Mr. Abhishek Khari and Ms.
Disha Chaudhary, Advocate for
GNCTD
Mr. Pushkar Sood, Ms. Shikha Sood,
Mr. Satya P. Singh and Mr.
Priyadarshi Kumar, Advocates for
DMRC
Ms. Sakshi Popli, ASC, NDMC



Ms. Puja Kalra, Advocate for MCD
Mr. Sanjay Katyal, Ms. Kritika Gupta
and Mr. Nihal Singh, Advocates for
DDA with Mr. Ashish Dixit, Law
Officer, DDA
Mrs. Avnish Ahlawat, Standing
Counsel, DTC with MRs. Tania
Ahlawat, Mr. Nitesh Kumar Singh,
Ms. Laavanya Kaushik and Ms. Aliza
Alam and Mr. Mohnish Sehrawat,
Advocates
Dr. Abhishek Atrey and Mr. Ankit
Bisht, Advocates for R-29
Ms. Garima Prasad, Senior Advocate
with Ms. Puja Kalra, Standing
Counsel and Mr. Virendra Singh,
Advocate for MCD
Mr. Om Prakash, Mr. Chandresh
Yadav, Ms. Simran Gill, Mr. Nitish
Pande and Ms. Swati Misra,
Advocates for Northern Railways

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+ W.P.(C) 2115/2015, CM APPL. 7298/2015, CM APPL. 10198/2017
& CM APPL. 53267/2018

SUDHIR MISHRA

..... Petitioner

Through:

versus

MINISTRY OF HEALTH & FAMILY
WELFARE & ORS.

..... Respondent

Through: Mr. Vivek Goyal, CGSC with Mr.
Gokul Sharma, Advocate for UOI
Ms. Mehak Nakra, ASC(C), GNCTD
with Mr. Abhishek Khari and Ms.
Disha Chaudhary, Advocate for
GNCTD



Ms. Sakshi Popli, ASC, NDMC
Mr. Sanjay Katyal, Ms. Kritika Gupta
and Mr. Nihal Singh, Advocates for
DDA
ASI Devender Singh and SI Prakshit
Arya
Mr. Pushkar Sood, Ms. Shikha Sood,
Mr. Satya P. Singh and Mr.
Priyadarshi Kumar, Advocates for
DMRC

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+ W.P.(C) 6622/2018, CM APPL. 25337/2018, CM APPL. 25338/2018
& CM APPL. 25339/2018
MIHIR GARG & ANR Petitioner

Through: Mr. Mihir Garg, Ms. Rashi Jain and
Mr. Kushagra Dubey, Advocates

versus

GOVT OF STATE OF NCT & ANR Respondent

Through: Mr. Rishikesh Kumar, ASC, GNCTD
with Ms. Sheenu Priya and Mr.
Sudhir Shukla, Advocates for
GNCTD
Ms. Mehak Nakra, ASC(C), GNCTD
with Mr. Abhishek Khari and Ms.
Disha Chaudhary, Advocate for
GNCTD
Mr. Sanjay Katyal, Ms. Kritika Gupta
and Mr. Nihal Singh, Advocates for
DDA
Ms. Sakshi Popli, ASC, NDMC
ASI Devender Singh and SI Prakshit
Arya



CORAM:
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER
11.01.2024

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1. Learned *Amicus Curiae* prays for and is permitted to file a supplementary note within two weeks.
2. Government of National Capital Territory of Delhi (GNCTD) through the Department of Conservator of Forests, Department of Forests and Wildlife shall file a short affidavit explicitly stating either the extent of encroachment or the fact that there is no encroachment in Asola Bhati Wildlife Sanctuary and Central Ridge. In the event, any stay orders have been passed restraining removal/demolition by any Court, the same shall be annexed with the affidavit.
3. List on 05th March, 2024.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

JANUARY 11, 2024/msh